

Report As per

Hon'ble National Green Tribunal

(Order dated 06 January 2023)

IN THE MATTER OF

Anil Mehta V/s State of Rajasthan & Ors.

In Original Application

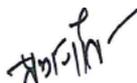
No. 102/2022

Date of Visit- 09 February 2023

Location- Udaipur (Rajasthan)











➤ **Background:-**

An application was filed by Shri Anil Mehta in Principal Bench, New Delhi and same was accepted By NGT O.A. No. 102/2022.

Hon'ble NGT passed an order on 06.01.2023 and constituted as Joint Committee consisting of:-

1. One representative from MOEF & CC.
2. One representative from Secretary, Environment, Rajasthan.
3. Collector, Udaipur, Rajasthan.
4. One representative from Rajasthan State Wetland Authority.
5. One representative from Udaipur Municipal Corporation.
6. One representative from Rajasthan State Pollution Control Board.

The Committee was directed to visit the place and submit the factual and action taken report within four weeks.

In compliance of the same committee comprising of undersigned officials visited the area on 09.02.2023.

➤ ***Existing Rules and Decisions in this matter:-***

1. As per Rule No. 4 (2) of Noise Pollution (Regulation and Control) Amendments Rules, 2017. The authority shall be responsible for the enforcement of noise pollution control measures and the due compliance of the ambient air quality standards in respect of noise and definition of authority:-

"Authority" means and includes any authority or officer authorised by the Central Government, or as the case may be, the State Government in accordance with the laws in force and includes a District Magistrate, Police Commissioner, or any other officer not below the rank of the Deputy Superintendent of Police designated for the maintenance of the ambient air quality standards in respect of noise under any law for the time being in force.



2. Also Hon'ble National Green Tribunal, Principal Bench, Delhi in the Original Application No. 681/2018 (CZ) titled as News item published in "The Times of India" Authored by Shri Vishwa Mohan Titled "NCAP with multiple timelines to clean air in 102 cities to be released around August 15" passed an order on dated 15.03.2019; interalia reproduced as follows:-

“The State PCBs may undertake noise level monitoring in conjunction with the Police Department and take remedial action. The Police Departments of all the States/UTs may obtain the noise monitoring devices within a period of three months. The Police Department of all the State/UTs may also train their staff regarding the use of such devices and develop a robust protocol for taking appropriate action against the defaulters”.

3. **Criteria for making Noise Complaints as described under Noise Rules:-** Copy of The Noise Pollution (Regulation and Control) Rules 2000 (As amended till 10.08.2017 vide S.O. 2555 (E) annexed as **Annexure-1**

As per Rule No. 7 of Noise Pollution (Regulation and Control) Rules, 2000. Complaints to be made to the authority. —

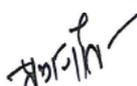
- (1) A person may, if the noise level exceeds the ambient noise standards by 10 db (A) or more given in the corresponding columns against any area/zone [or, if there is a violation of any provision of these rules regarding restrictions imposed during night time], make a complaint to the authority.
- (2) The authority shall act on the complaint and take action against the violator in accordance with the provisions of these rules and any other law in force.

Ambient Air Quality Standards in respect of Noise:-

Area Code	Category of Area/ Zone	Limits in dB(A) Leq *	
		Day Time	Night Time
(A)	Industrial area	75	70
(B)	Commercial area	65	55
(C)	Residential area	55	45
(D)	Silence Zone	50	40











Criteria to make a complaint to the authority:-

Area Code	Category of Area/ Zone	Complaint criteria in dB(A) Leq * exceeding 10 dB of standard	
		Day Time	Night Time
(A)	Industrial area	85	80
(B)	Commercial area	75	65
(C)	Residential area	65	55
(D)	Silence Zone	60	50

Note:-

1. Day time shall mean from 6.00 a.m. to 10.00 p.m.
2. Night time shall mean from 10.00 p.m. to 6.00 a.m.
3. Mixed categories of areas may be declared as one of the four above mentioned categories by the competent authority.

*dB(A) Leq denotes the time weighted average of the level of sound in decibels on scale A which is relatable to human hearing.

A "decibel" is a unit in which noise is measured.

"A", in dB(A) Leq, denotes the frequency weighting in the measurement of noise and corresponds to frequency response characteristics of the human ear.

Leq : It is an energy mean of the noise level, over a specified period.

Action at a glance taken by Rajasthan State Pollution Control Board w.r.t. Noise Complaints:-

1. On receiving complaints received from various sources RSPCB had conducted Noise Monitoring in the month of February- 2022 at the following points and the brief details are as under:-

S. No.	Point of Collection	Date of Monitoring	Leq dB(A)
1.	Top of Ambavgarh on road	11/2/2022	86.2 (day)
2.	PP Singhal Marg near to Fatehsagar	11/2/2022	94.3 (night)
3.	At the end of Alkapuri Road	11/2/2022	94.8 (day)

Copy of analysis reports annexed as **Annexure-2.**



2. As the results exceeded the permissible limits of any area/ zone RSPCB contacted the Hotel association and conveyed to the members to strictly follow Noise pollution control rules and desist from playing music after 10.00 PM. Also RSPCB had issued 29 notices to the hotels located around the lakes informing them about the Noise Pollution (Regulation and Control) Rules. Before the beginning of religious festivals/ marriages and as a result of this action the ambient quality noise monitoring results were significantly reduced. It may also be noted that the honking of horns also cause momentary increase in noise pollution load and continues honking on every road significantly increase noise pollution.

S. No.	Point of Collection	Date of Monitoring	Leq dB(A)
1.	Ambient noise monitoring near to Lalit Laxmi Vilas hotel	09/09/22	57.4 (day) 53.6 (night)
2.	Ambient noise monitoring at entrance gate of hotel Hilltop	09/09/22	62.4 (day) 55.5 (night)
3.	Ambient noise monitoring in ESZ zone at location latitude 24.588644 N, longitude 73.651751 E	12/09/22	63.1 (day) 56.1 (night)
4.	Ambient noise monitoring in ESZ zone at location latitude 24.590882 N, longitude 73.652454 E	12/09/22	62.0 (day) 52.1 (night)
5.	Ambient noise monitoring near to Lalit Laxmi Vilas hotel	12/09/22	63.4 (day) 59.6 (night)
6.	Ambient noise monitoring at main road P P Singhal Marg in front of 1559 hotel	12/09/22	75.4 (day) 69.4 (night)
7.	Ambient noise monitoring near to hotel Hilltop	12/09/22	66.9 (day) 61.2 (night)
8.	Ambient noise monitoring near to hotel Lakend	12/09/22	68.8 (day) 62.8 (night)
9.	Ambient noise monitoring	15/09/22	65.9 (day)

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	in ESZ zone at location latitude 24.588644 N, longitude 73.651751 E		52.1 (night)
10.	Ambient noise monitoring in ESZ zone at location latitude 24.590882 N, longitude 73.652454 E	15/09/22	66.4 (day) 53.1 (night)
11.	Ambient noise monitoring near to hotel Lakend	15/09/22	69.8 (day) 57.3 (night)
12.	Ambient noise monitoring near to hotel Hilltop	15/09/22	71.9 (day) 56.9 (night)
13.	Ambient noise monitoring at main road P P Singhal Marg in front of 1559 hotel	15/09/22	72.1 (day) 70.3 (night)
14.	Ambient noise monitoring near to Lalit Laxmi Vilas hotel	15/09/22	66.9 (day) 54.4 (night)
15.	Ambient noise monitoring near to Lalit Laxmi Vilas hotel	14/11/22	52.8 (night)
16.	Ambient noise monitoring at main road P P Singhal Marg in front of 1559 hotel	14/11/22	72.4 (night)
17.	Ambient noise monitoring near to hotel Hilltop	14/11/22	59.2 (night)
18.	Ambient noise monitoring near to hotel Lakend	14/11/22	56.2 (night)
19.	Ambient noise monitoring in ESZ zone at location latitude 24.588644 N, longitude 73.651751 E	14/11/22	57.2 (night)
20.	Ambient noise monitoring in ESZ zone at location latitude 24.590882 N, longitude 73.652454 E	14/11/22	53.4 (night)
21.	Ambient noise monitoring near to hotel Hilltop	06/01/2023	54.2 (day)
22.	Ambient noise monitoring near to hotel Lakend	06/01/2023	56.2 (day)
23.	Ambient noise monitoring near to Lalit Laxmi Vilas hotel	06/01/2023	52.0 (day)

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24.	Ambient noise monitoring near to Hotel Hilltop	25/01/2023	74.3 (day) 66.8 (night)
25.	Ambient noise monitoring near to Lake end.	25/01/2023	69.3 (day) 56.8 (night)
26.	Ambient noise monitoring in ESZ zone at location Latitude- 24.590885 N, Longitude- 73.652454 E	25/01/2023	68.6 (day) 59.6 (night)
27.	Ambient noise monitoring near to The Lalit Laxmi Vilas hotel	26/01/2023	64.8 (day) 58.3 (night)
28.	Ambient noise monitoring in ESZ zone at location Latitude- 24.590882 N, Longitude- 73.652454 E	26/01/2023	64.3 (day) 56.7 (night)
29.	Ambient noise monitoring in ESZ zone at location Latitude- 24.588644 N, Longitude- 73.651751 E	26/01/2023	69.2 (day) 58.9 (night)
30.	Ambient noise monitoring at PHED pump house.	06/02/2023	70.1 (day)
31.	Ambient noise monitoring near main gate of the hotel lakend.	06/02/2023	58.4 (day)

Copy of analysis reports annexed as **Annexure-3**.

4. It is pertinent to mention here that in Noise monitoring of point source carried out by Noise Level Meter there is contribution of noise of activities going on in nearby area viz. Horn Honking by vehicles/ engine voices, noise of vehicle silencers, music playing in vehicles etc. and there is no mechanism to measure noise pollution caused by point source only.

Study conducted by Regional Office, RSPCB, Udaipur:-

- Earlier RSPCB also conducted a study on noise level by honking of horn from two wheelers, from four wheelers (4 seater) and four wheeler (8 seater) from three consecutive distance (5 Meter, 10 Meter & 15 Meter from the source) because the monitoring conducted as depicted in the above table were in the vicinity of busy traffic roads. Observation are depicted below:-

1. Two wheeler-



S. No.	Parameter	5 meter from noise source	10 meter from noise source	15 meter from noise source
1.	LA eq dB	89.9	85.4	77.3
2.	LA max dB	96.5	90.9	82.2
3.	LA min dB	60.3	57.7	58.5

2. Four wheeler (4- seater)-

S. No.	Parameter	5 meter from noise source	10 meter from noise source	15 meter from noise source
1.	LA eq dB	97.1	91.6	83.4
2.	LA max dB	100.6	94.4	87.2
3.	LA min dB	67.1	63.5	60.2

3. Four wheeler (8- seater)-

S. No.	Parameter	5 meter from noise source	10 meter from noise source	15 meter from noise source
1.	LA eq dB	97.4	94.4	90.4
2.	LA max dB	99.0	98.1	94.6
3.	LA min dB	58.3	57.3	56.1

In continuation to the above study, noise monitoring was also carried out of DJ/ Sound system at consecutive distance of 50 meter, 100 meter and 150 meter. Observations are depicted below:-

S. No.	Parameter	50 meter from noise source	100 meter from noise source	150 meter from noise source
1.	LA eq dB	65.6	58.2	55.7
2.	LA max dB	73.3	69.3	65.7
3.	LA min dB	51.7	47.4	59.3

However the volume was at optimum level (average) and not maximum. Copy of analysis reports annexed as **Annexure-4**.

In compliance of Hon'ble NGT order dated 06.01.2023 above said committee visited the places namely Fatehsagar, P.P. Singhal Marg (Alkapuri) and Eco sensitive zone of Sajjangarh Wild Life Sanctuary and observation's/ findings of Joint committee is as under :-



1. It may be concluded from the study conducted by RSPCB that the noise level in area for example Alkapuri, Ambavgarh, Fatehsagar road can exceed the prescribed standards of residential/commercial area even when there was no noise from loud speaker or music system but due to plying of vehicles
2. Moreover, as per the criteria for making complaint when the noise level exceed by 10 dB, complaint has to be made in any zone.
3. Out of 25 monitoring conducted during day time and 26 monitoring conducted during night time **w.r.t.** noise complaints near hotels in day time 24 and in night time 23 time have not exceeded complaint permissible limits i.e. more than 10 dB w.r.t. to commercial zone in day/ night time. However they have exceeded the noise level standard for residential area + 10 dB beyond which complaint can be made. The residential/commercial/silence zones have not been notified as yet by the Municipal Council Udaipur.
4. Committee visited the Lake Fatehsagar at morning time between 11:30 AM to 12:30 PM and during evening time between 8:30 to 9:30 PM Noise Monitoring was also conducted by Rajasthan State Pollution Control Board in presence of joint committee and monitoring results are as under:-

Parameter	between 11:30 AM to 12:30 PM	Between 8:30 to 9:30 PM
LA eq dB	62.3	68.5
LA max dB	89.0	91.0
LA min dB	46.6	54.8

Copy of analysis reports annexed as **Annexure-5**.

Comment:-Although during visit in morning/ evening time no music was plying but in evening time in half hour 165 times honking of horn was heard at site and results were more than morning. Hence, indicating contribution of plying vehicles in the noise pollution. The results did not exceed 10 dB of permissible standards above

which complain can be made as prescribed under Noise Rules for commercial area.

5. After that committee was visited the P.P. Singhal Marg (Hotel Lakend Area) Noise Monitoring was also conducted by Rajasthan State Pollution Control Board and monitoring results are as under:-

Parameter	Day time
LA eq dB	69.9
LA max dB	100.3
LA min dB	57.7

Copy of analysis reports annexed as **Annexure-6.**

Comment:- During visit in morning time no music was playing The results did not exceed 10 dB of permissible standards above which complain can be made as prescribed under Noise Rules for commercial area.

6. The committee also visited the Eco sensitive area of Sajjangarh Wild Life Sanctuary between 11:30 AM to 12:30 PM Noise Monitoring was also conducted by Rajasthan State Pollution Control Board and monitoring results are as under:-

Parameter	Day time
LA eq dB	60.7
LA max dB	39.4
LA min dB	94.4

Copy of analysis reports annexed as **Annexure-7.**

Comment:- During visit in morning time no music was playing The results did not exceed 10 dB of permissible standards above which complain can be made as prescribed under Noise Rules for commercial area.

7. During the visit it was found that there is chopati/food stalls operational at the bank of Lake Fatehsagar. There was no littering

observed at the bank of lake Fatehsagar. Regular cleaning/ road sweeping and garbage collection is done by Nagar Nigam and bins are installed there for collection of solid waste generated and the waste collection tipper regularly collects the same and disposes at the designated site. Representative of Nagar Nigam informed that in compliance of Hon'ble High Court order, Jodhpur a Lake Patrol Team has been constituted in city and they are carry out regular monitoring near the lakes and if anybody found throwing garbage or any waste material in lake on site challan/penalty imposed on them. No Bio Medical Waste disposal was found in any of the above area visited by the team.

8. As per information provided by the Forest Department at present Fatehsagar Lake is not a notified wetland and is also not included in the list of district wise wetland identified for notification and development by the State Government of Rajasthan. Hence, Wetland Rules 2017 will not be applicable.

Recommendations of the committee:-

1. It may be noted that the noise standards for fire-crackers were notified by the Environment (Protection) (Second Amendment) Rules, 1999 vide G.S.R.682(E), dated the 5th October, 1999 and inserted as serial no. 89 of Schedule I of the Environment (Protection) Rules, 1986. Subsequently these Rules were amended by the Environment (Protection) Second Amendment Rules, 2006 vide G.S.R. 640(E), dated the 16th October, 2006, under the Environment (Protection) Act, 1986) *"The manufacture, sale or use of fire-crackers generating noise levels exceeding 125 dB(A) or 145 dB(C) pk at 4 m distance from the point of bursting shall be prohibited."* For individual fire-crackers constituting the series (joined Fire Crackers), the above-mentioned limit may be reduced by $5 \log_{10}(N)$ dB, where N is the number of crackers joined together. It indicates that the use of the same is allowed if the noise pollution is less than 125 dB.

It can be easily visualized that the fire-crackers are used in residential as well as commercial areas then the ambient noise quality



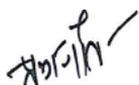
permissible limits are bound to be non-complied. Moreover, the effect of the same shall persist for a long distance thus violating the noise standards at a faraway place too.

In the same matter regarding the use of loudspeakers, in the report of CPCB on “Scale of compensation to be recovered for violation of noise pollution (Regulation and control) rules, 2000” submitted in compliance to Hon’ble National Green Tribunal order dated 15.03.2019 and 06.08.2019 in the matter of O.A. No. 681/2018 titled “Time of India” authored by Shri Vishwa Mohan Titled “NCAP with multiple timelines to clean air in 102 cities to be released around August 15”, in section no. 4(ii) it has been specifically mentioned under “**Limitation of noise rules with respect to loudspeaker**” that “In order to verify compliance, ambient noise monitoring is to be carried out for 16 hours (day time) and violation by specific source of noise cannot be identified due to background noise. Further, as impact of the noise source, duration of which mostly varies from a few seconds to few seconds to few minutes gets leveled when monitoring for long duration (16 hours) is carried out.”

So it is evident that the CPCB has itself mentioned that the limitation of noise rules with respect to loud speakers and it is the need of the hour that specific guidelines be framed for same specifically mentioning the duration of noise pollution monitoring to be carried out in such circumstances. It is also submitted that operation of loudspeakers, bursting of fire-crackers, blowing of horns etc all are having noise level much more than the prescribed limit in day period and therefore, the ambient noise standard are bound to increase in such circumstances and CPCB should develop a special protocol for dealing with complaints of bursting of fire-crackers, barat processions, horns and loudspeakers which shall be mandatory to follow and shall be followed. CPCB should also take up a study of a model city which is free from noise pollution and recommend measures to be incorporated here too and should also give the comment regarding measurement of noise pollution from a point source eliminating other such sources.



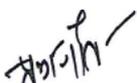




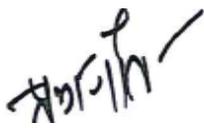




2. Public grievance lodging App to control the menace of pollution due to Noise in the country may be prepared by CPCB with the provisions of following steps:-
 - (i) Complaint lodging facility with uploading facility of video/GPS tagged photographs for the general complainant.
 - (ii) The complaint to be automatically transferred to concerning area SHO.
 - (iii) SHO mark complaint to concerning Beat Constable.
 - (iv) Beat constable equipped with Noise Level Meter approach the location and measure the Noise.
 - (v) If complaint found correct on site fine based on CPCB report scale of compensation for violation of Noise Rules as mentioned (Copy enclosed) in Original Application No. 681/2018 may be imposed with challan and uploaded on the same app marking disposal of complaint.
 - (vi) The complainant may also receive copy of challan and complaint will be closed.
3. All the lake side hotels at Fatehsagar/Ambavgarh should be install a continuous ambient noise level meter with the consultation of RSPCB connected by online CCTV to the above app so that the information of noise level is in the public domain and the authority can check the levels as mentioned in the app at point no. 1 above.
4. All the hotels should install a display board depicting the ill effect of noise pollution and certifying that they do not increase the sound levels beyond permissible standards at their main gate.
5. The Municipal authorities/ UIT should install display boards in their areas indicating ill effect of noise pollution near Lakes of Udaipur in ESZ.
6. The Municipal authorities should complete the work of notifying area into commercial residential and silence zone so that applicability of noise level standards can be ensured. In this regard, the Municipal Commissioner Udaipur has asked the Director ULB to appoint a technical consultant through the process of tender and the work is under process.



7. Every Police Thana shall be equipped with Noise Level Meter. It need be mentioned here that it was found by joint committee towards noise level meter reading and the officials carrying out monitoring should also take into account the above fact as the noise level meter measures a sum total noise present at any location from all sources.
8. Mobile DJ music systems/operating on four wheelers vehicles with Barat procession/religious procession to be banned and the ban to be enforced by Police/ RTO.
9. In Eco sensitive zone of Sajjangarh Wild Life Sanctuary as wild animals are living there following activities shall be strictly prohibited:-
 - (a.) Prohibition for DJ sound system in marriage procession.
 - (b.) Bursting of fire crackers.
 - (c.) Hotels/ not allowed to play music in open area i.e. Garden. They shall ensure play music in sound proof/ acoustic halls.
 - (d.) Dhol, Nagadas, tum-tum etc. should also be prohibited in hotels/ marriage gardens in open.
 - (e.) Use of Laser light/ Spot light.
 - (f.) Marriage gardens with halls shall be allowed if music is played in enclosed halls. If there is no facility of hall then the same be closed.
10. CCTV cameras be installed all around the periphery of Fatehsagar Lake and in the eco sensitive zone at strategic places.



(Prabha Gautam)
ADM (City), Udaipur



(Rakesh Mathur)
**Director DOE & Wetland
authority**



(Mahesh Dutt Purohit)
**Joint Director/
Scientist-D,
MoEF & CC, Jaipur**



(Sharad Saksena)
**Regional Officer
RSPCB, Udaipur**



(Mukesh Chandra Pujari)
**SE, Municipal Corporation,
Udaipur**

MINISTRY OF ENVIRONMENT & FORESTS
The Noise Pollution (Regulation and Control) Rules, 2000;

(As amended till 10/08/2017 vide S.O. 2555(E))

S.O.123 (E).- Whereas the increasing ambient noise levels in public places from various sources, inter-alia, industrial activity, construction activity, (*fire crackers, sound producing instruments*)¹, generator sets, loud speakers, public address systems, music systems, vehicular horns and other mechanical devices have deleterious effects on human health and the psychological well being of the people, it is considered necessary to regulate and control noise producing and generating sources with the objective of maintaining the ambient air quality standards in respect of noise;

Whereas a draft of Noise Pollution (Control and Regulation) Rules, 1999 was published under the notification of the Government of India in the Ministry of Environment and Forests vide number S.O. 528 (E) dated the 28th June, 1999 inviting objections and suggestions from all the persons likely to be affected thereby, before the expiry of the period of sixty days from the date on which the copies of the Gazette containing the said notification are made available to the public-,

And whereas copies of the said Gazette were made available to the public on the 1st day of July, 1999.

And whereas the objections and suggestions received from the public in respect of the said draft rules have been duly considered by the Central Government-,

Now therefore, In exercise of the powers conferred by clause (ii) of sub-section (2) of section 3, sub-section (1) and clause (b) of sub-section (2) of section 6 and section 25 of the Environment (Protection) Act, 1986 (29 of 1986) read with rule 5 of the Environment (Protection) Rules, 1986, the Central Government hereby makes the following rules for the regulation and control of noise producing and generating sources, namely:

The Noise Pollution (Regulation and Control) Rules, 2000

1. Short title and commencement.

- (1) These rules may be called the Noise Pollution (Regulation and Control) Rules, 2000.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. Definitions.- In these rules, unless the context otherwise requires,

- (a) "Act" means the Environment (Protection) Act, 1986 (29 of 1986);
- (b) "area/zone" means all areas which fall in either of the four categories given in the Schedule annexed to these rules;

1. In the said rules, in the opening para/portion after the words 'construction activity" additional words as at (1) above have been inserted vide **S.O.50 dated 11/01/2010.**

[(c) "authority" means and includes any authority or officer authorised by the Central Government, or as the case may be, the State Government in accordance with the laws in force and includes a District Magistrate, Police Commissioner, or any other officer not below the rank of the Deputy Superintendent of Police designated for the maintenance of the ambient air quality standards in respect of noise under any law for the time being in force;]²

[(d) "court" means a governmental body consisting of one or more judges who sit to adjudicate disputes and administer justice and includes any court of law presided over by a judge, judges or a magistrate and acting as a tribunal in civil, taxation and criminal cases;

(e) "educational institution" means a school, seminary, college, university, professional academies, training institutes or other educational establishment, not necessarily a chartered institution and includes not only buildings, but also all grounds necessary for the accomplishment of the full scope of educational instruction, including those things essential to mental, moral and physical development;

(f) "hospital" means an institution for the reception and care of sick, wounded, infirm or aged persons, and includes government or private hospitals, nursing homes and clinics;]³

[(g) "person" shall include any company or association or body of individuals, whether incorporated or not;]⁴

(h) "State Government" in relation to a Union territory means the Administrator thereof appointed under article 239 of the Constitution.

[(i) "public place" means any place to which the public have access, whether as of right or not, and includes auditorium, hotels, public waiting rooms, convention centres, public offices, shopping malls, cinema halls, educational institutions, libraries, open grounds and the like which are visited by general public; and

(j) "night time" means the period between 10.00 p.m. and 6.00 a.m.]⁶

3. Ambient air quality standards in respect of noise for different areas/zones.

(1) The ambient air quality standards in respect of noise for different areas/zones shall be such as specified in the Schedule annexed to these rules.

(2) The State Government (shall categorize)⁵ the areas into industrial, commercial, residential or silence areas/zones for the purpose of implementation of noise standards for different areas.

2. In rule 2 for clause "(c) "authority" means any authority or officer authorized by the Central Government, or as the case may be, the State Government in accordance with the laws in force and includes a District Magistrate, Police Commissioner, or any other officer designated for the maintenance of the ambient air quality standards in respect of noise under any law for the time being in force;" has been substituted with a new clause as at (2) above vide **S.O.1046 (E) dated 22/11/2000.**

3. In rule 2, after Clause (c) new clause (d) (e) & (f) have been inserted as at (3) above vide **S.O.1046 dated 22/11/2000.**

4. In rule 2, clause (d) & (e) have been re-numbered as clauses (g) and (h) respectively and for (g) as so renumbered "(g) "person" in relation to any factory or premises means a person or occupier or his agent, who has control over the affairs of the factory or premises;" has been substituted as at (4) above vide **S.O. 1046 (E) dated 22/11/2000.**

5. In sub-rule (2) of rule 3 of the said rules, for the words "may categorize", the words "shall categorize" has been substituted as at (5) above vide **S.O.1046 dated 22/11/2000**

6. In the said rules, in rule 2, after clause (h), the following clauses (i) & (j) have been inserted as at (6) above vide **S.O. 50 dated 11/01/2010.**

(3) The State Government shall take measures for abatement of noise including noise emanating from vehicular movements, (*blowing of horns, bursting of sound emitting fire crackers, use of loud speakers or public address system and sound producing instruments*)⁹ and ensure that the existing noise levels do not exceed the ambient air quality standards specified under these rules.

(4) All development authorities, local bodies and other concerned authorities while planning developmental activity or carrying out functions relating to town and country planning shall take into consideration all aspects of noise pollution as a parameter of quality of life to avoid noise menace and to achieve the objective of maintaining the ambient air quality standards in respect of noise.

(5) An area comprising not less than 100 metres around hospitals, educational institutions and courts may be declared (by the State Government)¹⁴ as silence area/zone for the purpose of these rules.

{Provided that, an area shall not fall under silence area or zone category, unless notified by the State Government in accordance with sub-rule(2).}¹⁴

4. Responsibility as to enforcement of noise pollution control measures.

(1) The noise levels in any area/zone shall not exceed the ambient air quality standards in respect of noise as specified in the Schedule.

(2) The authority shall be responsible for the enforcement of noise pollution control measures and the due compliance of the ambient air quality standards in respect of noise.

[(3) The respective State Pollution Control Boards or Pollution Control Committees in consultation with the Central Pollution Control Board shall collect, compile and publish technical and statistical data relating to noise pollution and measures devised for its effective prevention, control and abatement.]⁸

5. Restrictions on the use of loud speakers/public address system (and sound producing instruments).¹⁰

(1) A loud speaker or a public address system shall not be used except after obtaining written permission from the authority.

[(2) A loud speaker or a public address system or any sound producing instrument or a musical instrument or a sound amplifier shall not be used at night time except in closed premises for communication within, like auditoria, conference rooms, community halls or during a public emergency.]¹¹

[(3) Notwithstanding anything contained in sub-rule (2), the State Government may subject to such terms and conditions as are necessary to reduce noise pollution, permit use of loud speakers or public address systems and the like during night hours (between 10.00 p.m. to 12.00 midnight) on or during any cultural, religious or festive occasion of a limited duration not exceeding fifteen days in all during a calendar year and the concerned State Government or District Authority in respect of its jurisdiction as authorized by the concerned State Government shall generally specify in advance, the number and particulars of the days on which such exemption should be operative.

Explanation.- For the purposes of this sub-rule, the expressions-

- (i) "*festive occasion*" shall include any National function or State function as notified by the Central Government or State Government; and

(ii) "National function or State function" shall include"-

- (A) Republic Day;
- (B) Independence Day;
- (C) State Day; or
- (D) such other day as notified by the Central Government or the State Government.]¹⁵

-
7. In rule 5 after sub-rule (2) new rule 3 has been inserted as at (7) above vide S.O. 1088 (E) dated 11/10/2002.
 8. In rule 4 after sub-rule (2) new sub-rule (3) has been inserted as at (8) above vide S.O. 1569 (E) dated 19/09/2006.
 9. In the said rules, in rule 3, in sub-rule (3) after the words "noise emanating from vehicular movements, the additional words as at (9) above have been inserted vide S.O. 50 dated 11/01/2010.
 10. In rule 5, for heading after the words "public address system" new words has been inserted as at (10) vide S.O. 50 dated 11/01/2010.
 11. In rule 5, sub-rule (2) has been substituted by new sub-rule as at (11) above vide S.O. 50 dated 11/01/2010.
 12. In rule 5, in sub-rule (3) for the words "public address systems during night hours" has been substituted by new words as at (12) above vide S.O. 50 dated 11/01/2010.
 13. In rule 5, in sub-rule (3) after the words "a limited duration.....a calendar year" new sentence has been added as at (13) above vide S.O. 50 dated 11/01/2010.
 14. In rule 3, in sub-rule (5) after the words "may be declared" the words "by the State Government" shall be inserted and there after new proviso is inserted as at (a) above vide S.O. 2555 dated 10/08/2017.
 15. In rule 5, for the existing sub-rule "(3) Not withstanding anything contained in sub-rule (2), the State Government may subject to such items and conditions as are necessary to reduce noise pollution permit use of loudspeakers or (public address system and the like during night hours)¹² (between 10.00 p.m. to 12.00 midnight) on or during any cultural or religious festive occasion of a limited duration not exceeding fifteen days in all during a calendar year.)" (The concerned State Government shall generally specify in advance, the number and particulars of the days on which such exemption would be operative)¹³." a new para is inserted as at (b) above vide S.O. 2555 dated 10/08/2017.

[(4) *The noise level at the boundary of the public place, where loudspeaker or public address system or any other noise source is being used shall not exceed 10 dB (A) above the ambient noise standards for the area or 75 dB (A) whichever is lower;*

(5) *The peripheral noise level of a privately owned sound system or a sound producing instrument shall not, at the boundary of the private place, exceed by more than 5dB (A) the ambient noise standards specified for the area on which it is used.]*¹⁶

[5A. Restrictions on the use of horns, sound emitting construction equipments and bursting of fire crackers.

(1) *No horn shall be used in silence zones or during night time in residential areas except during a public emergency.*

(2) *Sound emitting fire crackers shall not be burst in silence zone or during night time.*

(3) *Sound emitting construction equipments shall not be used or operated during night time in residential areas and silence zones.]*¹⁷

6. Consequences of any violation in silence zone/area.

Whoever, in any place covered under the silence zone/area commits any of the following offence, he shall be liable for penalty under the provisions of the Act:

(i) whoever, plays any music or uses any sound amplifiers,

(ii) whoever, beats a drum or tom-tom or blows a horn either musical or pressure, or trumpet or beats or sounds any instrument, or

(iii) whoever, exhibits any mimetic, musical or other performances of a nature to attract crowds.

[(iv) *whoever, bursts sound emitting fire crackers; or*

(v) *whoever, uses a loud speaker or a public address system.]*¹⁸

7. Complaints to be made to the authority.

(1) A person may, if the noise level exceeds the ambient noise standards by 10 dB(A) or more given in the corresponding columns against any area/zone (or, if there is a violation of any provision of these rules regarding restrictions imposed during night time,) ¹⁹ make a complaint to the authority.

(2) The authority shall act on the complaint and take action against the violator in accordance with the provisions of these rules and any other law in force.

16. In rule 5, after sub-rule (3) new sub-rules (4) & (5) have been inserted as at (16) above vide S.O. 50 dated 11/01/2010.

17. In the said rules, after rule 5, new rule 5A has been inserted as at (17) above vide S.O.50 dated 11/01/2010.

18. In the said rules, in rule 6, after the clause (iii) new clauses (iv) & (v), as at (18) above have been inserted vide S.O. 50 dated 11/01/2010.

19. In the said rules, in rule 7 in sub-rule (1), after the words "in corresponding columns..... & ending with.....area/zone", new sentence as at (19) above has been inserted vide S.O.50 dated 11/01/2010.

8. Power to prohibit etc. continuance of music sound or noise.

(1) If the authority is satisfied from the report of an officer in-charge of a police station or other information received by him (including from the complainant)²⁰ that it is necessary to do so in order to prevent annoyance, disturbance, discomfort or injury or risk of annoyance, disturbance, discomfort or injury to the public or to any person who dwell or occupy property on the vicinity, he may, by a written order issue such directions as he may consider necessary to any person for preventing, prohibiting, controlling or regulating:

(a) the incidence or continuance in or upon any premises of -

(i) any vocal or instrumental music,

(ii) sounds caused by playing, beating, clashing, blowing or use in any manner whatsoever of any instrument including loudspeakers, (*public address systems, horn, construction equipment, appliance or apparatus*)²² or contrivance which is capable of producing or re-producing sound, or

[*(iii) sound caused by bursting of sound emitting fire crackers, or*]²³

(b) the carrying on in or upon, any premises of any trade, avocation or operation or process resulting in or attended with noise.

(2) The authority empowered under sub-rule (1) may, either on its own motion, or on the application of any person aggrieved by an order made under sub-rule (1), either rescind, modify or alter any such order:

Provided that before any such application is disposed of, the said authority shall afford to the applicant (and to the original complainant, as the case may be)²¹ an opportunity of appearing before it either in person or by a person representing him and showing cause against the order and shall, if it rejects any such application either wholly or in part, record its reasons for such rejection.

20. In rule 8, in sub-rule (1) after the words "received by him" the words "including from the complainant" has been inserted as at (18) above vide S.O. 1569 (E) dated 19/09/2006

21. In rule 8, in sub-rule (2) in the proviso, after the words "afford to the applicant", the words "and to the original complainant, as the case may be", has been inserted as at (19) above vide S.O. 1569 (E) dated 19/09/2006

22. In the said rules, in rule 8, in sub-rule (1), in clause (a) in sub-clause (ii), for the words, "public address systems, appliance or apparatus" new words have been substituted as at (20) above vide S.O. 50 dated 11/01/2010.

23. In the said rules, in rule 8, in sub-rule (1), in clause (a) after sub-clause (ii) new sub-clause (iii) as at (21) above has been inserted vide S.O. 50 dated 11/01/2010.

SCHEDULE
(see rule 3(l) and 4(l))

Ambient Air Quality Standards in respect of Noise

Area Code	Category of Area/Zone	Limits in dB(A) Leq *	
		Day Time	NightTime
(A)	Industrial area	75	70
(B)	Commercial area	65	55
(C)	Residential area	55	45
(D)	Silence Zone	50	40

Note:-

1. Day time shall mean from 6.00 a.m. to 10.00 p.m.
2. Night time shall mean from 10.00 p.m. to 6.00 a.m.
3. Mixed categories of areas may be declared as one of the four above mentioned categories by the competent authority.

*dB(A) Leq denotes the time weighted average of the level of sound in decibels on scale A which is relatable to human hearing.

A "decibel" is a unit in which noise is measured.

"A", in dB(A) Leq, denotes the frequency weighting in the measurement of noise and corresponds to frequency response characteristics of the human ear.

Leq : It is an energy mean of the noise level, over a specified period.

24. In the schedule to the said rules, for the note 3 and the entries thereto. "Silence zone is defined as an area comprising not less than 100 metres around hospitals, educational institutions and courts. The silence zones are zones which are declared as such by the competent authority." has been substituted as at (22) above vide S.O. 1046 (E) dated 22/11/2000.

25. In the schedule to the said rules, in the note, paragraph ("3. Silence zone is an area comprising not less than 100 meters around hospitals, educational institutions and courts, religious places or any other area which is declared as such by the competent authority")²² has been omitted as may be seen above vide S.O. 2555 (E) dated 10/08/2017.

Note: The Principal rules were published in the Gazette of India vide Notification number S.O. 123(E) dated 14 February, 2000 and subsequently amended vide

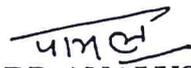
- 1) S.O.1046(E) dated 22/11/2000;
- 2) S.O.1088(E) dated 11/10/2002;
- 3) S.O.1569(E) dated 19/09/2006;
- 4) S.O.50(E) dated 11/01/2010;
- 5) S.O.2555(E) dated 10/08/2017;

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 12/02/2022

MONITORED BY : Ms Payal Pancholi, SO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4604	ambavgarh , ambavgarh,swaroop sagar road,udaipur , udaipur	Top of ambavgarh on road udaipur	11/02/2022	86.2	ND


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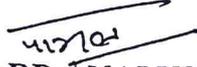
* ND = Not Done

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 12/02/2022

MONITORED BY : Ms Payal Pancholi, SO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4606	P.P singhal marg , P.P singhal marg near fatchsagar road,udaipur , udaipur	P.P singhal marg near to fatchsagar,udaipur	11/02/2022	0	94.3


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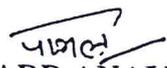
* ND = Not Done

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Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 12/02/2022

MONITORED BY : Ms Payal Pancholi, SO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4605	Alkapuri , Alkapuri, fatch sagar road, udaipur , udaipur	At the end of alkapuri, road udaipur	11/02/2022	94.8	ND


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Annexure-3

Rajasthan State Pollution Control Board
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Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 12/09/2022
MONITORED BY : Udit Soni, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4937	The Lalit Laxmi Vilas Palace Hotel ,Opposite Fateh Sagar Lake Tehsil:Girwa District:Udaipur	Ambient noise monitoring at the entrance gate of The Lalit Laxmi Vilas.	09/09/2022	57.4	53.6

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 12/09/2022

MONITORED BY : Udit Soni, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4938	Hotel Hilltop Palace,5, Ambavgarh, Fatehsagar Tehsil:Girwa District:Udaipur	Ambient noise monitoring at entrance gate of hotel Hilltop.	09/09/2022	62.4	55.5

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* ND = Not Done

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 13/09/2022

MONITORED BY : Aastha Sharma, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4939	ESZ Zone Lat.- 24.588644 N Long.- 73.651751 E , Sajjangarh , Udaipur	Ambient noise monitoring in ESZ zone at location latitude- 24.588644 N, longitude- 73.651751 E	12/09/2022	63.1	56.1

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Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 13/09/2022

MONITORED BY : Aastha Sharma, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4940	ESZ Zone Lat.- 24.590882 N Long.- 73.652454 E , Sajjangarh , Udaipur	Ambient noise monitoring in ESZ zone at location latitude- 24.590882 N, longitude- 73.652454 E	12/09/2022	62	52.1

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 13/09/2022

MONITORED BY : Aastha Sharma, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4941	Near The Lalit Laxmi Vilas Hotel , Fateh sagar road , Udaipur	Ambient noise monitoring near to Lalit Laxmi Vilas hotel.	12/09/2022	63.4	59.6

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* ND = Not Done

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 13/09/2022

MONITORED BY : Aastha Sharma, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4942	P.P. Singhal marg , Fateh sagar road , Udaipur	Ambient noise monitoring at main road P.P. singhal marg in front of 1559 hotel.	12/09/2022	75.4	69.4

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* ND = Not Done

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 13/09/2022

MONITORED BY : Aastha Sharma, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4943	Near Hotel Hilltop , Ambavgarh , Udaipur	Ambient noise monitoring near to Hotel Hilltop.	12/09/2022	66.9	61.2

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* ND = Not Done

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 13/09/2022

MONITORED BY : Aastha Sharma, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection./ Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4944	Near hotel Lakend , Alkapuri, Ambamata , Udaipur	Ambient noise monitoring near to Lake end.	12/09/2022	68.8	62.8

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004

Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 16/09/2022

MONITORED BY : Udit Soni, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collectfon / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4952	ESZ Zone Lat.- 24.588644 N Long.- 73.651751 E , Sajjangarh , Udaipur	Ambient noise monitoring in ESZ zone at location latitude- 24.588644 N, longitude- 73.651751 E	15/09/2022	65.9	52.1

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* ND = Not Done

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 16/09/2022

MONITORED BY : Udit Soni, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4953	ESZ Zone Lat.- 24.590882 N Long.- 73.652454 E , Sajjangarh , Udaipur	Ambient noise monitoring in ESZ zone at location latitude- 24.590882 N; longitude- 73.652454 E	15/09/2022	66.4	53.1

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Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004

Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 16/09/2022

MONITORED BY : Udit Soni, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4954	Near hotel Lakend , Alkapuri, Ambamata , Udaipur	Ambient noise monitoring near to Lake end.	15/09/2022	69.8	57.3

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Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 16/09/2022

MONITORED BY : Udit Soni, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4955	Near Hotel Hilltop , Ambavgarh , Udaipur	Ambient noise monitoring near to Hotel Hilltop.	15/09/2022	71.9	56.9

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Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 16/09/2022

MONITORED BY : Udit Soni, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4956	P.P singhal marg , P.P singhal marg near fatehsagar road,udaipur , udaipur	Ambient noise monitoring at main road P.P. singhal marg in front of 1559 hotel.	15/09/2022	72.1	70.3

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* ND = Not Done

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 16/09/2022

MONITORED BY : Udit Soni, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	4957	Near The Lalit Laxmi Vilas Hotel , Fateh sagar road , Udaipur	Ambient noise monitoring near to The Lalit Laxmi vilas hotel.	15/09/2022	66.9	54.4

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* ND = Not Done

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004

Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 15/11/2022

MONITORED BY : Ms Payal Pancholi, SSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5264	Near The Lalit Laxmi Vilas Hotel , Fateh sagar road , Udaipur	Ambient noise monitoring near to Lalit laxmi vilas hotel.	14/11/2022	ND	52.8

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* ND = Not Done

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004

Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 15/11/2022

MONITORED BY : Ms Payal Pancholi, SSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5265	P.P singhal marg , P.P singhal marg near fatehsagar road,udaipur , udaipur	Ambient noise monitoring at main road P.P. singhal marg in front of 1559 hotel.	14/11/2022	ND	72.4

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* ND = Not Done

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004

Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 15/11/2022

MONITORED BY : Ms Payal Pancholi, SSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5266	Near Hotel Hilltop , Ambaygarh , Udaipur	Ambient noise monitoring near to Hotel Hilltop.	14/11/2022	ND	59.2

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004

Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 15/11/2022

MONITORED BY : Ms Payal Pancholi, SSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5267	Near hotel Lakend , Alkapuri, Ambamata , Udaipur	Ambient noise monitoring near to Lake end.	14/11/2022	ND	56.2

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Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 15/11/2022
MONITORED BY : Ms Payal Pancholi, SSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5262	ESZ Zone Lat.- 24.588644 N Long.- 73.651751 E , Sajjangarh , Udaipur	Ambient noise monitoring in ESZ zone at location latitude- 24.588644 N, longitude- 73.651751 E	14/11/2022	ND	57.2

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004

Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 15/11/2022

MONITORED BY : Ms Payal Pancholi, SSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5263	ESZ Zone Lat.- 24.590882 N Long.- 73.652454 E , Sajjangarh , Udaipur	Ambient noise monitoring in ESZ zone at location latitude- 24.590882 N, longitude- 73.652454 E	14/11/2022	ND	53.4

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Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004

Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 09/01/2023

MONITORED BY : Ms Payal Pancholi, SSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5406	Near Hotel Hilltop , Ambavgarh , Udaipur	Ambient noise monitoring near to Hotel Hilltop.	06/01/2023	54.2	ND

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004

Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 09/01/2023

MONITORED BY : Ms Payal Pancholi, SSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5407	Near hotel Lakend , Alkapuri, Ambamata , Udaipur	Ambient noise monitoring near to Lake end.	06/01/2023	56.2	ND

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004

Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 09/01/2023

MONITORED BY : Ms Payal Pancholi, SSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5408	Near The Lalit Laxmi Vilas Hotel , Fateh sagar road , Udaipur	Ambient noise monitoring near to The lalit laxmi vilas hotel.	06/01/2023	52	ND

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004

Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 27/01/2023

MONITORED BY : Ms Payal Pancholi, SSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5497	Near Hotel Hilltop, Ambavgarh, Udaipur	Ambient noise monitoring near to Hotel Hilltop.	25/01/2023	74.3	66.8

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Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004

Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 27/01/2023

MONITORED BY : Aastha Sharma, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5496	Near hotel Lakend , Alkapuri, Ambamata , Udaipur	Ambient noise monitoring near to Lake end.	25/01/2023	69.3	56.8

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Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 27/01/2023

MONITORED BY : Shri Kunj Bihari Paliwal, SO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5495	ESZ Zone Lat.- 24.590882 N Long.- 73.652454 E , Sajjangarh , Udaipur	Ambient noise monitoring in ESZ zone at location latitude- 24.590882 N, longitude- 73.652454E	25/01/2023	68.6	59.6

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 27/01/2023

MONITORED BY : Ms Payal Pancholi, SSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5500	Near The Lalit Laxmi Vilas Hotel , Fateh sagar road , Udaipur	Ambient noise monitoring near to The lalit laxmi vilas hotel.	26/01/2023	64.8	58.3

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 27/01/2023

MONITORED BY : Aastha Sharma, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5499	ESZ Zone Lat.- 24.590882 N Long.- 73.652454 E , Sajjangarh , Udaipur	Ambient noise monitoring in ESZ zone at location latitude- 24.590882 N, longitude- 73.652454E	26/01/2023	64.3	56.7

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Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 27/01/2023

MONITORED BY : Shri Kunj Bihari Paliwal, SO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5498	ESZ Zone Lat.- 24.588644 N Long.- 73.651751 E , Sajjangerh , Udaipur	Ambient noise monitoring in ESZ zone at location latitude- 24.588644 N, longitude- 73.651751 E	26/01/2023	69.2	58.9

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 07/02/2023

MONITORED BY : Udit Soni, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5504	PHED Pump House , At Fateh Sagar Lake , Udaipur	Ambient noise monitoring at PHED pump house.	06/02/2023	70.1	ND


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Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 07/02/2023

MONITORED BY : Udit Soni, JSO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5503	Near hotel Lakend , Alkapuri, Ambamata , Udaipur	Ambient noise monitoring near main gate of the hotel lakend.	06/02/2023	58.4	ND


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Report on Ambient Noise Monitoring in Udaipur City

Annexure-4

In reference to office order no. RPCB /RO U/UDR/SP / dated 09/09/2022, a team of following officers was constituted to monitor areas Alkapuri, Ambhavgarh, Fatehsagar road, P.P. Singhal marg, Eco sensitive zone Sajjangarh with regard to noise pollution created from hotels located in above areas-

1. Mrs. Payal Pancholi, SSO RPCB Udaipur
2. Mr. Kunj Bihari Paliwal, SO RPCB Udaipur
3. Dr. Udit Soni, JSO RPCB Udaipur
4. Aastha Sharma, JSO RPCB Udaipur

Ambient Air Quality Standards in Respect of Noise is notified under Noise Pollution (Regulation and Control) Rules, 2000.

Area Code	Category of Area/ Zone	Limit in dB(A) Leq*	
		Day Time	Night Time
A	Industrial Area	75	70
B	Commercial Area	65	55
C	Residential Area	55	45
D	Silence Zone	50	40

In compliance of office order dated 09/09/2022, ambient noise level monitoring was conducted by Dr. Udit Soni, JSO on dated 09/09/2022 at following locations depicted below in table. It was conducted in day time (6.00 PM to 10.00 PM) and night time (10.00 PM to 12:00 AM) at each location with sampling frequency of one second.

S. No	Location	Leq (Day) in dB A	Leq (Night) in dB A	Remarks
1.	Ambient noise monitoring at main gate of hotel Lalit Laxmi Vilas	57.4	53.6	
2.	Ambient noise monitoring at main gate of hotel Hill top	62.4	55.5	

Note:- Analysis reports have been enclosed for reference.

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4.	Ambient noise monitoring in E.S.Z. zone at location latitude- 24.58864 4 N longitude - 73.65175 1 E	63.1	56.1		
5.	Ambient noise monitoring in E.S.Z. zone at location latitude- 24.59088 2 N longitude - 73.65245 4 E	62.0	52.1		
6.	Ambient noise monitoring near hotel Lalit Laxmi Vilas	63.4	59.6		

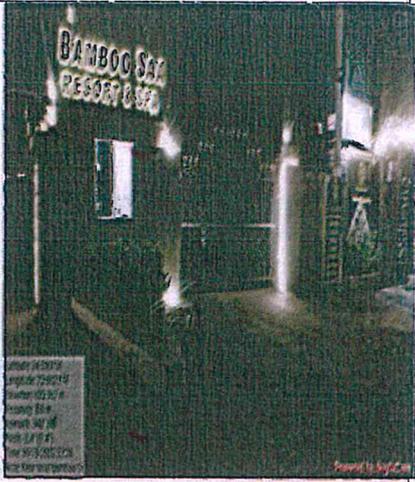
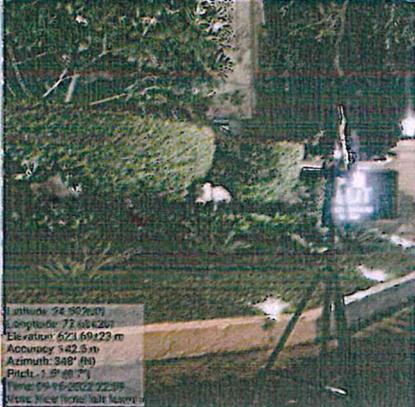
Note:- Analysis reports have been enclosed for reference.

At all the locations, results are found beyond prescribed standards as Noise Pollution (Regulation and Control) Rules, 2000 w.r.t. residential area.

Results are found within prescribed standards at day time in ESZ zone sajjangarh and near hotel Lalit Laxmi Vilas, whereas in night time all results are found beyond prescribed standards except at Ambient noise monitoring in E.S.Z. zone at location latitude- 24.590882 N longitude-73.652454 E. w.r.t commercial area. During ambient noise level monitoring, it has been observed that noise was mainly due to vehicle plying on the road.

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	73.65175 1E				
5.	Ambient noise monitoring in E.S.Z. zone at location latitude-24.59088 2 N longitude - 73.65245 4 E	66.4	53.1		
6.	Ambient noise monitoring near hotel Lalit Laxmi Vilas	66.9	54.4		

Note:- Analysis reports have been enclosed for reference.

At all the locations, results are found beyond prescribed standards as Noise Pollution (Regulation and Control) Rules, 2000 w.r.t. residential area.

Study has been conducted by constituted team on ambient noise level by honking of horn from two wheeler, four wheeler (4 seater) and four wheeler (8 seater) from three consecutive distances (5 meter, 10 meter & 15 meter from the source). Observations are depicted below:-

1. Two wheeler -

S. No.	Parameter	5 meter from noise source	10 meter from noise source	15 meter from noise source
1.	LA eq dB	89.9	85.4	77.3
2.	LA max dB	96.5	90.9	82.2
3.	LA min dB	60.3	57.7	58.5

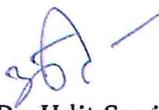
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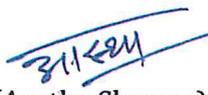
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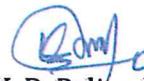
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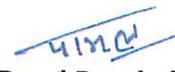
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of 5 meter, 10 meter and 15 meter from vehicle the noise in decibel is far greater than from DJ/Sound system which is operating distance of 50 meter, 100 meter and 150 meter. Hence it can be said that regular noise pollution is mainly due to vehicles plying in the area.


(Dr. Udit Soni)
JSO RPCB Udaipur


(Aastha Sharma)
JSO RPCB Udaipur


(K. B. Paliwal)
SO RPCB Udaipur


(Payal Pancholi)
SSO RPCB Udaipur

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 09/02/2023

MONITORED BY : Kunj Bihari Paliwal, SO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5509	Bambaiya Bazar , Fateh Sagar Lake , Udaipur	Ambient noise monitoring near Bambaiya Bazar,Fateh Sagar Lake	09/02/2023	62.3	ND

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004

Result of Ambient Noise Level Monitoring

DATE OF RECEIPT: 09/02/2023

MONITORED BY: Kunj Bihari Paliwal, SO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5510	Bambaiya Bazar , Fateh Sagar Lake , Udaipur	Ambient noise monitoring Near Bambaiya Bazar,Fateh Sagar Lake(Evening)	09/02/2023	68.5	ND

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4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 09/02/2023

MONITORED BY : Kunj Bihari Paliwal, SO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5508	Alkapuri , Alkapuri,fateh sagar road,udaipur , udaipur	Ambient noise monitoring at Alkapuri near Ram pratap hotel.	09/02/2023	69.9	ND

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Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 09/02/2023

MONITORED BY : Kunj Bihari Paliwal, SO, Udaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	5507	ESZ Zone Lat.- 24.590882 N Long.- 73.652454 E, Sajjangarh , Udaipur	Ambient noise monitoring in ESZ Zone at location Lat.- 24.590882 N, Long.- 73.652454 E	09/02/2023	60.7	ND

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